

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**(Sixth Lok Sabha)**

**TENTH REPORT**

*(Presented on 9-4-1979)*

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Tenth Report.

2. The Committee held a sitting on the 4th April, 1979.
3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;  
April 4, 1979.  

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Chaitra 14, 1901 (Saka).

GODEY MURAHARI,  
Chairman,  
Committee on Absence of Members  
from the Sittings of the House.

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Mohd. Shafi Qureshi	22-2-79 to 20-3-79 =27 days	Visit to Pakistan to see his ailing nephew.	22-2-79 to 9-3-79 =16 days	Member was present on 12-3-79. There were no sittings of the House on 10th and 11th March, 1979.
2.	Shri Sakti Kumar Sarkar	Three weeks or more	Visit to USA as a Member of Trade promotion delegation.	19-2-79 to 15-3-79 =25 days	Member was present on 16-3-79.
3.	Shri Govinda Munda	Till cured	Suffering from chicken pox.	20-2-79 to 9-3-79 =18 days	Member was present on 12-3-79. There were no sittings of the House on 10th and 11th March, 1979.
4.	Shri Mohan Bhaiya	19-2-79 to 18-5-79 =89 days	Admitted in Hospital for operation	19-2-79 to 18-4-79 =*59 days	
5.	Shri F. P. Gackwad	26-2-79 to 31-3-79 =34 days	Visit to USA for medical treatment of his wife.	26-2-79 to 31-3-79 =34 days	
6.	Shri Annasaheb Magar	19-2-79 to 18-5-79 =89 days	Advised rest after paralysis attack.	19-2-79 to 18-4-79 =*59 days	

\*Since the Committee do not recommend leave for more than 59 days at a time, Members, may be granted leave for 59 days in the first instance.